

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH, JABALPUR

Original Application No. 570 of 1998

Jabalpur, this the 20th day of November, 2003

Hon'ble Shri M.P. Singh, Vice Chairman  
Hon'ble Shri G. Shanthappa, Judicial Member

B.L. Barman, S/o. Late Shri  
D.L. Barman, aged about 52 years,  
Assistant Director (TT),  
M.P. Telecom Circle, Bhopal  
resident of quarter No. 51/IV-B,  
B.D.A quarters, Saket Nagar,  
Bhopal (M.P.) .

... Applicant

(By Advocate - Shri V. Tripathi on behalf of Shri S. Paul)

V e r s u s

1. Union of India,  
through the Secretary,  
Ministry of Communications,  
Department of Telecom,  
Sanchar Bhavan, New Delhi-110001.
2. Director General, Telecom,  
Sanchar Bhavan, New Delhi-110001.
3. The Chief General Manager,  
Telecom, M.P. Telecom Circle,  
Hoshanhabad Road,  
Bhopal-462015 (M.P.) .

... Respondents

(By Advocate - Shri P. Shankaran on behalf of Shri S.C. Sharma)

O R D E R (Oral)

By N.P. Singh, Vice Chairman -

On the last date of hearing on 14.10.2003, it was submitted by the respondents that there is a communication dated 30.09.1999 and a penalty has already been imposed on the applicant vide order dated the 28th July, 1999. The learned counsel for the applicant submitted that the applicant has not received any such communication. The applicant was therefore directed to be present on the next date, so that complete developments are evident. The notices were also sent by speed post to the applicant on 16.10.2003.

*WJ* Despite this the applicant is not present today in the court

and therefore it is not possible to ascertain from the applicant as to whether he has received a copy of the punishment order. Since the penalty has already been imposed on the applicant on 28th July, 1999, it becomes a fresh cause of action to the applicant.

2. In view of the facts mentioned above the Original Application has become infructuous and is accordingly dismissed as infructuous. Order passed on Interim Relief on 04.08.1998 stands vacated.

(G. Shanthappa)  
Judicial Member

(G/ Shanthappa)  
Judicial Member

  
(M.P. Singh)  
Vice Chairman

"USA"

पृष्ठांकन में ओ/न्या..... जलालूसु, दि.....  
सुनिश्चिति अद्योपिता ।

(1) बालिन, उत्तर दायरा अंक १०, दृष्टि विभाग के द्वारा दिया गया वार्षिक संग्रह S. Paul, Ach.

(2) बालिन, उत्तर दायरा अंक १०, दृष्टि विभाग के द्वारा दिया गया वार्षिक संग्रह P. Shinde aur, Ach.

(3) बालिन, उत्तर दायरा अंक १०, दृष्टि विभाग के द्वारा दिया गया वार्षिक संग्रह

(4) बालिन, उत्तर दायरा अंक १०, दृष्टि विभाग के द्वारा दिया गया वार्षिक संग्रह

Jitendra  
पंच अक्षय दिवाली 5/12/03

French  
on  
5-12-09